

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 12880/2020,58834/2022, in Criminal Appeal No(s). 687/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

TAHSIN AHMAD

Respondent(s)

IA No. 58834/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12880/2020 - EXEMPTION FROM FILING O.T.)

Date : 31-01-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

For Respondent(s)

Ms. Manisha Ambwani, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records awaited. Issue D.O. letter in this regard.

List again on 16.03.2023.

S.P.S. LALER
Registrar